

**Present: C. B. Gogoi, District Judge,
Sonitpur, Tezpur.
T.S.(M) 99/2019**

ORDER

08-06-2022

None has appeared.

Perusal of record reveals that the case was filed by both the petitioners on 25-06-2019 u/s 13 B of Hindu Marriage Act, 1955 seeking decree of divorce by dissolution of marriage on the ground of mutual consent. However, since 11-02-2020, the petitioners remain absent till date. Record also reveals that court notice issued upon both the parties has returned whereby summon issued upon petitioner No. 1 Smti Gitanjali Das has returned after proper service on 04-06-2022 but the petitioner No. 1 did not appear without any steps.

As it seems, petitioners lost interest in the case and as such there is no point in pursuing a dead case.

Situated thus, the case is dismissed for non-prosecution.

(C.B. Gogoi)
District Judge
Sonitpur, Tezpur